

IN THE HIGH COURT OF KERALA AT ERNAKULAM**PRESENT:****THE HONOURABLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR. JUSTICE SHAJI P. CHALY****WEDNESDAY, THE 8th DAY OF APRIL, 2020/19th CHAITHRA, 1941****O.P.(C). TMP-1 OF 2020****PETITIONERS:-**

J.R. Ajith, Aged 50 years,
S/o.Raju, Dussamparamb Veettil,
Chanthiroor P.O., Aroor Village, Cherthala Taluk,
Alappuzha District.

By Adv. Sri.Suresh Kumar (Sr.)
Adv. Sri. K.P. Sudheer

RESPONDENTS:-

1. K.A. Kunjappan, Aged 60 years,
S/o.Ayyappan, Aji Nivas, Koppayi Kizhakke Chirayil,
Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524
2. Koppayichal Michabhoomi Cherukida Karshaka Seva Samithi
A 21/79, Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524, Represented by its Secretary.
3. E.R. Prathapan, Aged 55 years,
S/o.Raghavan, Edathara Veettil,
Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524
4. Pushpagadhan, Aged 65 years,
S/o.Raghavan, Puthuvallam Chirayil,
Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524
5. Suresh Babu, Aged 56 years,
S/o.Kuttappan, Priya Vilasam,
Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524
6. C.K. Velappan, Aged 58 years,
S/o.Krishnan, Krishnakripa,
Ulaveypu P.O., Thaikkattussery Village, Cherthala Taluk,
Alappuzha District, Pin - 688 524

By Sri.Manu Vijayakumaran, Govt. Pleader

This Original Petition having come up for orders on 08/04/2020, the Court on the same day passed the following:-

p.t.o.

**A.K. JAYASANKARAN NAMBIAR, J.
&
SHAJI P. CHALY, J.**

O.P.(C). TMP-1 OF 2020

Dated this the 8th day of April, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

Notice before admission to the respondents.

2. Taking note of the peculiar circumstances under which this Court is functioning during the lockdown period, the learned Government Pleader Sri.Manu Vijayakumaran is requested to serve notice of this Original Petition to all respondents through the local Police Station. Post this case on 28.4.2020.

In the meanwhile, the operation of the order in I.A.No.1/2020 in O.S.No.128/2020 on the files of the Munisiff's Court, Cherthala [Ext.P5] shall stand stayed.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**